

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 116 of 2013 &
I.A. 185 of 2013**

Dated : 10th July, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Maharashtra State Electricity Distribution
Company Ltd. Appellant(s)**

Versus

**Maharashtra Electricity Regulatory
Commission & Ors. Respondent (s)**

**Counsel for the Appellant (s): Ms. Ramni Taneja
Mr. Umang Jain**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1
Ms. Dipali for R.3**

ORDER

Mr. Buddy A. Ranganadhan again seeks some more time to file the reply. Accordingly, he is directed to file the same on or before 30.07.2013 after serving copy on the other side.

Post the matter on **19.08.2013**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vt